IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.13403 of 2015

Bipin Bihari Pradhan .... ***Petitioner***
Mr. B.K. Ragada, Advocate

-versus-

State of Odisha and Others .... ***Opposite Parties***
Mr. P.K. Muduli, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAIK

ORDER
05.01.2022

Order No.

27. List on 19th January, 2022 at 2 p.m.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge

S.K. Jena/P.A.

HIGH COURT ORISSA सत्यमेव जयते